

**GOVERNMENT OF INDIA
MINISTRY OF SCIENCE AND TECHNOLOGY
DEPARTMENT OF SCIENCE AND TECHNOLOGY
LOK SABHA
UNSTARRED QUESTION NO. 597
TO BE ANSWERED ON 20/07/2016**

PATENTS FOR NEW DISCOVERIES

597. Dr. VIRENDRA KUMAR :

Will the Minister of SCIENCE AND TECHNOLOGY विज्ञान और प्रौद्योगिकी मंत्री be pleased to state:

- (a) the number of applications submitted for obtaining patents of new discoveries by Indian scientists and from other developed/developing countries during each of the last three years and the current year; and
- (b) the steps taken for accelerating the pace of progress in the field of scientific research and development in India?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE MINISTRY OF EARTH SCIENCES

(SHRI Y.S. CHOWDARY)

विज्ञान और प्रौद्योगिकी मंत्रालय में राज्य मंत्री और पृथ्वी विज्ञान मंत्रालय में राज्य मंत्री
(श्री वाई. एस. चौधरी)

(a) As per the Patents Act, 1970, patent is granted for an "invention" which means a new product or process involving an inventive step and capable of industrial application. Section 3 of the Patents Act relates to "Inventions Not Patentable", and thus excludes certain inventions to be not patentable.'

As per Section 3 (c) of the Act, the mere discovery of a scientific principle or the formulation of an abstract theory or discovery of any living thing or non-living substance occurring in nature is not patentable.

The details of the number of applications submitted/filed on inventions for obtaining patents by Indian scientists and from other developed/developing countries during each of last three years and the current year is attached at Annexure-I.

(b) The Ministry of Science and Technology through its constituent Departments is taking various steps for accelerating the pace of progress in the field of scientific research and development by implementing various schemes through competitive grant mechanism with S&T Institutions, Universities and Non Governmental organization (NGO's). This includes support to the research and development lab and institutions, support to scientists and researchers for investigators centric research proposals, strengthening Science and Technology (S&T) infrastructure in universities and institutions of higher learning through Fund for Improvement of S&T Infrastructure in Universities and other Higher Educational Institutions (FIST), promoting S&T entrepreneurship and innovation, technology development and demonstration, empowering women and weaker section of the society through science. To attract young scientists to adopt science as career prospective, a programme Innovation in Science pursuit for Inspired Research (INSPIRE) was mounted under which large number of awards, scholarships and fellowships have been supported. To maintain and safeguard the intellectual property of the Indian Scientists free of cost, a Patent Facilitation Programme is being implemented. Support is also being provided for development of improved devices in the area of energy and water.

The Ministry has also taken initiatives at international level through bilateral cutting edge R&D programmes in the areas of artificial intelligence, internet of things, big data analytics, robotics, automation, clean technology, advance manufacturing, embedded systems, bio medical engineering and automobile engineering.

Total Filing of applications for patents

Year of filing	Number of patents application filed
2013-14	42951
2014-15	42763
2015-16	46904
2016-17 till Date	12442

Total Filing with Breakup of Indian & Foreign (Natural Person & Others)			
Year of filing	Indian (Natural person & Others)	Foreign (Natural Person & Others)	Total
2013-14	10941	32010	42951
2014-15	12071	30692	42763
2015-16	13058	33846	46904
2016-17 till Date	3248	9194	12442
Total	39318	105742	145060
Applications filed by Natural Persons of India & Abroad			
Year of filing	Applications from Indian Natural Person	Applications from Foreign Natural Person	
2013-14	4416	1170	
2014-15	4616	1088	
2015-16	5406	1283	
2016-17	1566	359	
Total	16004	3900	

Source: Controller General Patents Designs and Trade Marks, Mumbai
